

**CIVIL JUDGE AND JMFC, KORATAGERE**

**CAUSE LIST**

**12.06.2020**

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 153/2008	ARGUMENTS	BAP-HKM-GDD
2.	O.S. 71/2010	ARGUMENTS	HKM-TKM
3.	O.S. 80/2010	ARGUMENTS	AMK-SNH
4.	O.S. 128/2011	HEARING	SNH-AGP
5.	O.S. 212/2011	ARGUMENTS	DS-BAP
6.	O.S. 243/2012	HEARING	HKM-AMK
7.	O.S. 250/2012	ARGUMENTS	HRR-BHN
8.	O.S. 119/2013	ARGUMENTS	CSK-KTS
9.	O.S. 12/2013	HEARING	HKV-DS
10.	O.S. 131/2013	HEARING	SNH-AMK
11.	O.S. 249/2013	HEARING	BLN-SNH
12.	O.S. 129/2015	ARGUMENTS	KCN
13.	O.S. 201/2016	HEARING	CNH
14.	O.S. 133/2019	HEARING	SNH-TKM
15.	O.S. 308/2019	HEARING	MLS-AMK
16.	O.S. 354/2019	HEARING	PCKR-LTG
17.	O.S. 50/20	HEARING	MLS
18.	CC.326/20	Custody Case	DK
19.	CC.327/20	Custody Case	DK
20.	CR.24/20	Obj. & Hearing	DS

Civil Judge  
12/06/2020  
Koratagere.